

LOK SABHA  
STARRED QUESTION NO. 1019  
TO BE ANSWERED ON 26<sup>TH</sup> JULY, 2021

Mobile Refuelling Units

1019. DR. BEESETTI VENKATA SATYAVATHI:

SHRI ADALA PRABHAKARA REDDY

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government had recently introduced Mobile Refuelling Units for refilling vehicles in the country.
- (b) if so, the details thereof; and
- (c) the specific advantages of these Mobile Refuelling Units and whether the Government has determined a mechanism to evaluate the potential demand of these Units; and
- (d) if so, the details thereof?

A N S W E R

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री  
(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS  
(SHRI RAMESWAR TELI )

- (a) & (b) Yes sir, Government has made amendments in Petroleum Rules 2002 and MS and HSD (Regulation of Supply, Distribution and Prevention of Malpractices) control order, 2005 to facilitate Door to Door Delivery of Diesel through Mobile bowsers.
- (c) & (d) Door to Door Delivery (DDD) of diesel is done through Mobile Dispensers for site refuelling of Stationary equipment, machinery and heavy vehicles located at specific customer sites, in dedicated industrial zones, equipment operating in mines, construction sites, agricultural machinery, diesel generators, vehicles which cannot come to service stations for refuelling, etc. Mobile dispensers ensure safety as per norms stipulated in the amendments to the Petroleum Rules, 2002 and MS/HSD control order, 2005. Petroleum and Explosives Safety Organisation (PESO) has framed Standard Operating Procedure (SOPs) for filling and dispensing the product through Mobile bowsers. Till date OMCs (Oil Marketing Companies) commissioned 1607 DDD bowsers.

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